IN THE HIGH COURT OF MADHYA PRADESH AT JABALPUR

BEFORE

HON'BLE SHRI JUSTICE SANJAY DWIVEDI ON THE 25th OF JANUARY, 2024

WRIT PETITION No. 20425 of 2003

BETWEEN:-

DINESH KUMAR GUHA S/O LATE SHRI NARAYAN PRQASAD GUHA, AGED ABOUT 47 YEARS, SUBENGINEER, RURAL ENGINEERING SERVICE DIVISION, HOSHANGABAD, PRESENTLY ATTACHED TO JANPAD PANCHAYAT, SOHAGPUR, DISTRICT HOSHANGABAD (MADHYA PRADESH)

....PETITIONER

(NONE)

AND

- 1 . STATE OF MADHYA PRADESH, THROUGH SECRETARY, RURAL ENGINEERING DEVELOPMENT DEPARTMENT, VALLABH BHAWAN, BHOPAL (M.P.)
- 2. THE COLLECTOR, HOSHANGABAD, DISTRICT HOSHANGABAD (M.P.)
- 3. THE COMMISSIONER, HOSHANGABAD DIVISION, HOSHANGABAD (M.P.)
- 4. THE EXECUTIVE ENGINEER, RURAL ENGINEERING SERVICE, HOSHANGABAD (M.P.)

....RESPONDENTS

(BY SHRI PUNEET SHROTI - GOVERNMENT ADVOCATE)

This petition coming on for hearing this day, the court passed the following:

ORDER

Since nobody is appearing for the petitioner, therefore, this petition is **dismissed for want of prosecution**.

JUDGE PKP

